

**Through Video Conferencing****CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH  
JABALPUR****Original Application No.200/337/2021**

Jabalpur, this Thursday, the 17<sup>th</sup> day of June, 2021

**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER  
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**

Anil Kushwaha, S/o Late Shri H.P.S. Kushwaha, aged about 55 years, Post – Deputy Inspector General of Police, Rewa, R/o DIG Office, Rewa (M.P.)

**-Applicant**

**(By Advocate – Shri Akash Choudhary)**

**V e r s u s**

1. Union of India through its Secretary, Ministry of Home Affairs, New Delhi – 110001.
2. Secretary, Department of Personnel and Training, North Block, New Delhi 110001.
3. Union Public Service Commission through the Secretary, Dholpur House, Shahjahan Road, New Delhi 110001.
4. State of Madhya Pradesh through the Chief Secretary, Vallabh Bhawan, Mantralaya, Bhopal (M.P.) 462001.
5. Additional Chief Secretary, Govt. of M.P., Vallabh Bhawan, Mantralaya, Bhopal (M.P.) 462001

**-Respondents**

**(By Advocate – Shri Surendra Pratap Singh for respondent No.1 and Shri Divesh Jain for respondents Nos.4 and 5)**

**O R D E R****By Ramesh Singh Thakur, JM.**

Learned counsel for the applicant seeks permission to withdraw this Original Application with liberty to file a proper/fresh Original Application on the same cause of action.

2. Learned counsels for the respondents have no objection to it.
3. Accordingly, Original Application is dismissed as withdrawn with liberty as aforesaid.



**(Naini Jayaseelan)**  
**Administrative Member**

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**(Ramesh Singh Thakur)**  
**Judicial Member**